

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application 535 of 2016  
(Circuit Bench case)**

**In the matter of :-**

Lawyers' Environmental Awareness Forum, Kerala High  
Court Advocates' Association rep. by its Secretary  
Vs

1. The State of Kerala rep. by the Chief Secretary to Government, Government Secretariat, Thiruvananthapuram
2. The Principal Secretary to Government, Department of Local Self Government, Government Secretariat, Thiruvananthapuram
3. The Director of Urban Affairs, the Directorate of Urban Affairs, Thiruvananthapuram
4. The Corporation of Cochin, Office of the Corporation Of Cochin, Ernakulam rep. by its Secretary
5. The Greater Cochin Development Authority, GCDA Complex, Kadvanthara rep. by its Secretary
6. The Kerala State Pollution Control Board, Thiruvananthapuram Rep. by its Member Secretary
7. The Environmental Engineer, Kerala State Pollution Control Board, Gandhi Nagar, Ernakulam
8. The Assistant Environmental Engineer, Kerala State Pollution Control Board, Gandhi Nagar, Ernakulam

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER  
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present:

Applicant : M/s.Subhash Chand, & Peter T.Thomas

For respondents 1 to 3 .. Mrs. Suvitha A.S

For respondent No.5 .. Mr. Jimmy George

For respondents 6 to 8 .. Mr.T. Navin

Note of the Registry	Orders of the Tribunal
Item No.10	Date: 6 <sup>th</sup> October, 2017  Post this application on 04.12.2017.  <div style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</div>  <div style="text-align: right;">.....,EM (Shri P.S. Rao)</div>